

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/291(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th February, 2021,
10:30 A.M**

Name of the Company		RAMPUR ENGINEERING COMPANY LTD. Vs. SR ENGINEERS ENTERPRISE PVT. LTD.	
Under Section		IBC Under Sec 9	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/Pr.CA appeared through Physical Hearing:

1. Mr. Raghunath Das, Advocate] For the Corporate Debtor

ORDER

No representation on behalf of the Operational Creditor. Mr. Raghunath Das, Ld. Counsel present for the Corporate Debtor in physical hearing.

2. Pleadings are complete in the matter. List this matter on 19.04.2021 for disposal.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)